GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 676
TO BE ANSWERED ON THE 22/07/2022

LEGAL GUARANTEE OF MSP

676. SHRI RAM NATH THAKUR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state :-

(a) Whether Government had assured the Sanyukta Kisan Morcha (SKM) in December, 2021 that a Committee would be constituted to provide legal guarantee of Minimum Support Price (MSP) to farmers;

(b) If so, the details thereof:

(c) The details of timeline assured to SKM for formation of the above Committee; and

(d) The details of efforts made since then to form the Committee to provide legal guarantee of MSP to farmers, date wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d) : No, Sir. The Government had assured the formation of a Committee to make MSP more effective and transparent, to promote natural farming and to change crop pattern keeping in mind the changing needs of the country. Accordingly, a Committee has been constituted consisting of representatives of farmers, Central Government, State Governments, Agricultural economists & Scientists, etc.

Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops and Fair & Remunerative Price (FRP) for sugarcane on the basis of the recommendations of the Commission for Agricultural Costs and Prices (CACP), after considering the views of the State Governments and Central Ministries/Departments concerned and other relevant factors. The 22 mandated crops include 14 Kharif crops viz. paddy, jowar, bajra, maize, ragi, tur(arhar), moong urad, groundnut, soyabean, sunflower, sesamum, nigerseed, cotton and 6 Rabi crops viz. wheat, barley, gram, masur (lentil), rapeseed & mustard, safflower and two commercial crops viz jute and copra. In addition, MSP for toria and de-husked coconut are also fixed on the basis of MSPs of rapeseed/mustard and copra respectively.

Government has increased MSPs for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from year 2018-19 onwards.

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